

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 11/RP/2023

Subject : Petition for review of Commission's Order dated 13.2.2023 in Petition No. 229/GT/2020 in the matter of revision of tariff of Salal Power Station (690 MW) for the period 2014-19, after truing up exercise.

Petitioner : NHPC Limited

Respondents : PSPCL and 12 others

Date of Hearing : **29.11.2023**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, NHPC
Shri Ashutosh Srivastava, Advocate, NHPC
Shri Bharath Gangadharan, Advocate, NHPC
Shri Punyam Bhutani, Advocate, NHPC
Shri Mohd. Faruque, NHPC
Shri Mohhit K. Mudgal, Advocate, BRPL & BYPL
Shri Sachin Dubey, Advocate, BRPL & BYPL
Ms. Jaya, BYPL

Record of Proceedings

During the hearing, the learned counsel for the Review Petitioner made detailed oral submissions referring to the pleadings on disallowing additional capitalization and erroneous application for calculating gross value of the assets being de-capitalized under 'assumed deletions'.

2. The learned counsel appearing for the Respondent BRPL and BYPL opposed the submissions and requested that their reply may be considered while passing the orders.

3. The Commission, after hearing the parties, directed the Review Petitioner to file an additional affidavit to confirm that the amounts indicated under the column of 'assumed deletions in Petition No. 229/GT/2020 are gross value of the assets being de-capitalized, on or before **8.12.2023**, after serving copy to the Respondents.

4. The Respondents are permitted to file their replies to the additional affidavit by **15.12.2023**, after serving copy to the Petitioner, who may file its rejoinder, if any, till **22.12.2023**.



5. The Commission further directed the parties to strictly comply with the specified timeline and observed that no extension of time will be granted.

6. Subject to the above, order in the matter was reserved.

By order of the Commission

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

